

**BY SPEED POST / FAX / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/**1000/A**

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Vice-Chancellor  
National Law University Odisha  
Kathajodi Campus  
Sec.-13, CDA  
Cuttack – 753015**

Dated- Guwahati, the 24<sup>th</sup> February, 2016

Sub : Nominations for the Eastern Region Conference cum Training on  
Human Trafficking.

Ref. : Your letter under Ref. No. 02/CCR NLUO/16, dated 15.02.2016

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to attend the aforesaid Conference, organized by the National Law University Odisha, Cuttack in collaboration with the Asian Human Rights Centre, Hongkong, International Justice Mission, New Delhi, UNICEF, Bhubaneswar and Tata Institute of Social Sciences, Mumbai **on 9 – 10, April 2016 at the National Law University Odisha, Kathajodi Campus, Sector 13, CDA, Cuttack, Odisha -**

Sl. No.	Name	Designation
1.	Smt. Nino Iralu	Member Secretary, Nagaland State Legal Services Authority, Kohima
2.	Shri J.J. Denga	Member Secretary, Mizoram State Legal Services Authority, Aizawl
3.	Shri Budi Habung	Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
4.	Shri M.K. Saikia	Deputy Secretary, Assam State Legal Services Authority, Guwahati

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

*24.02.16*  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-167/2014/1001 - 1020/A dated 24.02.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. **He / she is requested to inform the nominated participant of his / her State accordingly.**
10. Smt. Nino Iralu, Member Secretary, Nagaland State Legal Services Authority, Kohima
11. Shri J.J. Denga, Member Secretary, Mizoram State Legal Services Authority, Aizawl
12. Shri Budi Habung, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
13. Shri M.K. Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati

**The nominated participants above are requested to go through the brochure uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice'), for any information regarding the Conference.**

14. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
15. The Joint Registrar, Gauhati High Court, Itanagar Bench. **He is requested to inform the nominated officer of his State accordingly.**
16. The Administrative Officer, Judicial Academy, Assam.
17. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice Nishitendu Chaudhury, Gauhati High Court, Guwahati.
22. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

24.02.16  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**